

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 5369
TO BE ANSWERED ON WEDNESDAY, THE 28TH MARCH, 2018**

**SETTING UP OF CENTRAL SECTOR PROJECT COORDINATION
COMMITTEE**

5369. SHRI ANOOP MISHRA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has directed all States to set up a Central Sector Project Coordination Committee (CSPCC) to facilitate seamless implementation of central projects and if so, the details thereof along with the composition of such committee;**
- (b) the details of States that are yet to set up such committees;**
- (c) whether such committees have been asked to conduct regular monitoring and evaluation of central projects and if so, the details thereof; and**
- (d) the details of States that are found to be repeatedly incurring time and cost overruns and engaged in under utilisation of funds?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a) Yes, Sir. The Ministry had requested all States/UTs in February 2011 to constitute Central Sector Project Coordination Committees (CSPCCs) to monitor Central Sector Infrastructure Projects costing Rs. 150 crore and above.

CSPCCs are constituted under the chairmanship of Chief Secretary, with Principal Secretary (Planning) of the State/UT as the Member Secretary, and with representatives from the Central Project Authorities working in

the State, a representative from this Ministry and representatives from the concerned State Government Departments/ Agencies.

(b) & (c) CSPCCs have been formed in 27 States/UTs, namely, Andhra Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, NCT of Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand and Uttar Pradesh.

9 States/UTs, namely, Chandigarh, Daman and Diu, Dadra and Nagar Haveli, Lakshadweep, Madhya Pradesh, Manipur, Puducherry, Telangana and West Bengal have not constituted the CSPCCs so far as per current information.

The objective of CSPCCs is to sort out bottlenecks for the timely implementation of Central Sector Infrastructure Projects, and to mitigate time and cost overruns in implementation.

(d) Central Sector Infrastructure Projects are implemented by the concerned central Ministries/ Organisations. Some Central Sector Infrastructure Projects fall in more than one State (multi-State Projects). Sector-wise and State-wise details of the Central Sector Infrastructure Projects showing time overruns, cost overruns and both time and cost overruns with respect to the original project implementation schedules are available in flash report at www.cspm.gov.in/publications.